GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:973 ANSWERED ON:28.11.2014 CHEMISTS APPOINTED BY CGHS Singh Deo Shri Kalikesh Narayan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that local chemists appointed by CGHS wellness centers supply genetic drugs but charge at Maximum Retail Price (MRP) of branded medicines;
- (b) if so, the details thereof and the reasons therefor;
- (c) the action taken by the Government against guilty chemists; and
- (d) the steps taken/being taken by the Government to prevent such type of incidents in future?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (d): No such case has been reported, so far Payment to Authorized Local Chemists is made as per printed price of the indented medicines minus agreed discount and VAT.